

CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata

ORDER SHEET

COURT NO. : 1

12.02.2021

M.A./350/912/2018
O.A./350/1023/2018
(MODIFICATION OF ORDER)

ITEM NO:51

FOR APPLICANTS(S) Adv. : Mr. B. P Manna (Respondents in O.A)

FOR RESPONDENTS(S) Adv.: Mr. A. Chakraborty (Applicant in the O.A)



Notes of The Registry	Order of The Tribunal
	<p>Heard.</p> <p>2. Mr. B. P. Manna, Ld. counsel for the applicant in this M.A, submits that he has preferred this M.A 912/2018, seeking modification of the order dated 20.07.2018 passed in the O.A 1023/2018.</p> <p>3. Accordingly, the order dated 20.07.2018 is modified to the effect that after the word Senior Divisional Personnel Officer, South Eastern Railway, Kharagpur in para 5 of the order, the words "or any other competent authority" shall be added to the order.</p> <p>Accordingly, para 5 of the order shall be read as "xxxx Senior Divisional Personnel Officer, South Eastern Railway, Kharagpur or any other competent authority xxxx".</p> <p>4. Let a copy of this order be handed to both sides.</p> <p>5. M.A 912/2018 accordingly stands disposed of. No costs.</p>

(DR. NANDITA CHATTERJEE)
MEMBER(A)

(BIDISHA BANERJEE)
MEMBER (J)

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